

DIVISION BENCH
COURT - I

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/43(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	REKHA GINODIA VS EMERY FOODS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearances (via video conferencing/physically)

Mr. Nikunj Berlia, Adv.] For the Respondent
Mr.Mrigank Kejriwal,Adv.]

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List the matter on **06/10/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member(Judicial)**